

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CA 26/2015, IN
TCP 90/397-398/MB/2014

CORAM : SHRI B.S.V. PRAKASH KUMKAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: **MUKESH KOTHARI**

v/s.

JETEX CARBORATORS PVT. LTD. & ORS.

SECTION OF THE COMPANIES ACT: Section 397-398 of Companies Act,
1956

ORDER

34. CA 26/2015, IN TCP 90/397-398/MB/2014

At request of the Petitioner Counsel, list this matter on 14.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)